

O.I.H.

**GOVERNMENT OF INDIA
MINISTRY OF HOUSING AND URBAN AFFAIRS
RAJYA SABHA
STARRED QUESTION NO. 316
ANSWERED ON 23/03/2026**

**ELECTRIC BUSES TO STRENGTHEN URBAN PUBLIC TRANSPORT IN MAJOR
CITIES OF BIHAR**

***316. DR. BHIM SINGH:**

Will the Minister of Housing and Urban Affairs be pleased to state:

- (a) whether any plan has been approved or proposed for operating electric buses (EV buses) to strengthen urban public transport in major cities of the State of Bihar on the lines of Delhi, if so, the details thereof; and
- (b) the cities in Bihar that have been included or are proposed to be included under the said plan along with the details of number of EV buses, financial support and the expected timelines thereof?

ANSWER

**THE MINISTER OF HOUSING AND URBAN AFFAIRS
(SHRI MANOHAR LAL)**

(a) to (b): A Statement is laid on the Table of the House.

STATEMENT REFERRED TO IN REPLY TO PARTS (a) TO (b) OF THE RAJYA SABHA STARRED QUESTION NO. 316 FOR ANSWER ON 23rd MARCH 2026 REGARDING “ELECTRIC BUSES TO STRENGTHEN URBAN PUBLIC TRANSPORT IN MAJOR CITIES OF BIHAR”.

(a) to (b): Urban Transport is a part of Urban planning which is a State subject. Therefore, respective State Governments are responsible for planning, implementation and management of urban transport system including strengthening of urban public transport in their respective cities.

However, under PM-eBus Sewa scheme, 10,000 air-conditioned e-buses have been sanctioned for 116 cities across 26 States/UTs on Public Private Partnership model, subject to participation in PM-eBus Sewa Payment Security Mechanism (PSM) Scheme. In addition, Central Financial Assistance is also provided for creation of Civil Depot and Behind-the-Meter (BTM) Power Infrastructure for buses covered under the Scheme. This Scheme also envisages to develop a Central Intelligent Transit Management System (ITMS) platform to help cities in monitoring daily operation of the buses deployed under the Scheme.

Under this scheme, a total of 400 e-buses has been sanctioned for 6 cities of Bihar namely Bhagalpur, Darbhanga, Gaya, Muzaffarpur, Patna, Purnea and, so far, a total of ₹ 112.46 Cr has been sanctioned for development of Associated Infrastructure i.e. Behind-the-Meter (BTM) Power infrastructure and Civil Depot Infrastructure. The city-wise details of buses sanctioned, amount sanctioned and released are provided in Annexure-I. Delivery and operation of e-Buses are dependent on completion of civil depot and BTM Power infrastructure which is the responsibility of the concerned State Government.

Apart from above, under a sub-scheme head namely “Transport Planning and Capacity Building in Urban Transport for metro and non-metro projects”, 100% Central Financial Assistance (CFA) for undertaking the activities relating to preparation of Comprehensive Mobility Plan (CMP)/Detailed Project Report (DPR)/Research studies etc. is provided to the cities for strengthening their public transport system.

Ministry of Heavy Industries have informed that under the Faster Adoption and Manufacturing of Hybrid and Electric Vehicles Scheme Phase-II (FAME-II), Bihar State Road Transport Corporation (BSRTC) has been provided ₹12.25 crore for 25 e-buses in Patna City. All these 25 e-buses have been deployed.

Details of buses sanctioned and fund sanctioned & released in Bihar under PM-eBus Sewa Scheme as 16.03.2026

(Amount in ₹Cr.)

S. No.	State	Participating City	No. of Buses Sanctioned	Associated Infrastructure (Behind-the-Meter & Civil Depot)		
				No of Depots sanctioned	Amount Sanctioned	Amount Released
1	Bihar	Bhagalpur	50	1	12.58	8.23
2		Darbhangha	50	1	12.39	7.89
3		Gaya	50	1	10.96	6.87
4		Muzaffarpur	50	1	20.07	15.57
5		Patna	150	2	34.90	31.93
6		Purnea	50	1	21.56	17.06
Total			400	7	112.46	87.55